

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.158/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M

|                     |                                                                          |                        |                     |
|---------------------|--------------------------------------------------------------------------|------------------------|---------------------|
| Name of the Company | Sushil Kumar Ganeriwala. -Versus-Bengal Brahmaputra Buildcon Pvt. & Ors. |                        |                     |
| Under Section       | 397/398                                                                  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS)     | Appearing on behalf of | Signature with date |

1. CS. SANJAY KUMAR GUPTA  
(PES)

2. CS. ROHIT KUMAR KESARI  
(PES)

PETITIONER.

Rohit Keshari  
17/11/17.

1. Ratnanku Banerjee, Sr Adv

2. Swapne Choudhary Adv

3. MR Goelke es

Respondents

ORDER

Ld. Counsel for the petitioner and the respondents  
present.

List on 20/11/2017 for remaining arguments.

SD

(Jinan K.R.)  
Member (J)

SD

(Vijai Pratap Singh)  
Member (J)